

THE HIGH COURT OF MEGHALAYA SHILLONG

NO.HCM.II/27/2019/Estt/

Dated, Shillong ___ March, 2019.

NOTIFICATION

Hon'ble the Chief Justice is pleased to nominate Hon'ble Mr. Justice H. S. Thangkhiew to be the Judge-In-Charge of the Meghalaya State Judicial Academy, Shillong with immediate effect. This supersedes earlier Notification No.HCM. II/28/2015-Estt/1388 dated 4th May, 2016.

REGISTRAR GENERAL

Memo.NO.HCM.II/27/2019/Estt/1297A

Dated, Shillong 20th March, 2019

Copy to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, New Delhi.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Special Secretary to the Govt. of Meghalaya, Law (A) Department, Shillong.
4. The Accountant General (A & E), Shillong.
5. The Director, National Judicial Academy, Bhopal.
6. The Director, Printing and Stationery, Govt. of Meghalaya with a request for publishing the said notification in the next issue of the Official Gazette.
7. The Director, Information & Public Relation, Govt. of Meghalaya, Shillong.
8. The District and Sessions Judge, Shillong / Tura / Williamnagar / Nongstoin / Nongpoh / Jowai / Ampati.
9. The Joint Registrar -cum-Secretary to Hon'ble the Chief Justice for his Lordship's kind information.
10. The P. S to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
11. The P. A to Registrar General, High Court of Meghalaya, Shillong.
12. The Director, Meghalaya State Judicial Academy, Shillong.
13. The Registrar I & II, High Court of Meghalaya, Shillong.
14. The Joint Registrar cum-OSD, High Court of Meghalaya, Shillong.
15. The Deputy Registrar I, II & III, High Court of Meghalaya, Shillong.
16. The Assistant Registrar I, II, III, IV & V, High Court of Meghalaya, Shillong.
17. The Chief Librarian, High Court of Meghalaya, Shillong.
18. The Chief Translator, High Court of Meghalaya, Shillong.
19. The System Analyst, High Court of Meghalaya, Shillong with a request to upload the Notification on the High Court web-site.
20. The Superintendent I & II, High Court of Meghalaya, Shillong.
21. The Public Relations Officer, High Court of Meghalaya, Shillong.
22. The Court Officer, High Court of Meghalaya, Shillong.
23. The Court Master, High Court of Meghalaya, Shillong.
24. The Accountant -cum- Cashier, High Court of Meghalaya, Shillong.
25. Notice Board.
26. Office file.


REGISTRAR GENERAL